

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 206/15	TP 27/17	Hearing	433(e) / 433(f)	The Pride Enter- prises, Coimbatore Vs Falcon Tyres Ltd., Mysuru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Ms. AMRUTHA VARSHINI M.L for JSM Law Partners	Respondent	

Counsel for petitioner is present. He has filed Form No.5 in the Registry today. Registry is directed to check and put up.

List it on 11.08.2017.

MEMBER (J)

MEMBER (T)